NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 77/BB/17	- Hearing		73(4)	Ms. Kamala Somasundaram Vs
			•	Anytime Mediccare Services Pvt Ltd

SL. NAME (IN CAPITAL)		SIGNATURE		
NO. & PHONE NUMBER	REPRESENTATION TO WHOM			
1, CHETAN C	DEPOSITOR (PETITIONER)	Chetar		
9740078449	(PETITIONER)			

Counsel for petitioner is present. The matter is listed today for hearing on maintainability. Last time, the Tribunal had heard the counsel appearing for petitioner regarding maintainability.

Again, today the counsel requested time for submitting further arguments on maintainability.

Time granted till 14.09.2017.

MEMBER (J)

MEMBER (T)